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post from which the Railway servant has been rendered surplus, if appointed from higher to lower or equivalent alternative posts.

CONDONATION OF BREAK IN SERVICE OF A. I. O. WS. IN WESTERN RAILWAY

706. DR. B N. ANTANI: Will the Minister of RAILWAYS/ रेल be pleased to refer to the reply to Unstarred Question No. 1234 given in the Raiva Sabha on the 7th December. 1970 and state:

- (a) whether the matter regarding the condonation of break in service A.I.O.Ws. of Western Railway absorbed as A.P.W.Is. on Northern Railway has since been finalised: and
- (b) if not, the reasons for the delay and the time likely to be taken in finalising the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS! मंत्रालय में उपमंत्री (SHRI MOHD, SHAFI OURESHI): (a) No.

(b) While the matter regarding condonation of break in service of these Assistant Inspectors of Works was being pursued vigorously by the Western Railway, their service records had to be sent to Northern Railway to facilitate their fixation of pay as Assistant Permanent Way Inspectors on that Railway. these records becoming available, the matter will be finalised.

WAGONS ALLOTTED TO EDUCATIONAL SOCIETIES OR TRUSTS IN DISTRICT ROHTAK

SULTAN 707 SHRI SINGH: Will the Minister of RAILWAYS/ मंत्री be pleased to state:

- (a) the number of wagons of slack coal allotted during 1969, 1970 1971 so far to each of the educational societies or trusts in Rohtak District (Haryana) who are running their own brick kilns for the construction of college buildings; and
- (b) the criterion adopted for allotting wagons to these societies or trusts?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रा-लय में उप-मंत्री (SHRI MOHD. SHAFI QURESHI): (a) One rake was allotted

in April 1971, as it was the only rake sponsored during 1969, 1970 and 1971.

(b) Allotment is made on the basis of recommendation of State Sponsoring Authority.

CONSTRUCTION OF DAM AT KISHAU ON TONKH RIVER

708 SHRI **SULTAN** SINGH: Will the Minister of IRRIGATION AND POWER/ सिंचाई और विद्यत मंत्री be pleased to state:

- (a) whether Government have any proposal under consideration to construct a dam at Kishau on Tonkh river in Uttar Pradesh:
- (b) if so, whether a detailed study of the proposed Dam has been completed;
- (c) the time by when the Dam will be constructed; and
- (d) the names of the beneficiary States and the quantum of water to be distributed from the Dam among the States (State-wise)?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/ सिंचाई और विद्यत मंत्रालय BAIJ (SHRI उप-मंत्री KUREEL): (a) to (d) The Kishau Dam Project on Tonkh river is under investigation by the Government of Uttar Pradesh. According to preliminary proposals drawn up by the State Government, the Project consists of a rockfill dam about 800 ft. high for power generation and for the use of the regulated supplies for increasing drinking water for Delhi and irrigation from the Yamuna. cost is roughly assessed by the State engineers to be of the order of Rs. 100 to 150 crores.

The proposal drawn up by the Uttar Pradesh Government were recently examined by the Union Minister irrigation and Power, the Chief Minister, Harvana. Ministers of Irrigation and Power, Rajasthan and Uttar Pradesh, Minister of Finance and Revenue, Himachal Pradesh and the Executive Councillor of Delhi. There has been general agreement on the need of building a dam on the Tons river for storage. The Engineers (Irrigation) and (Hydel) of these States and Senior engineers of

the Central Water and Power Commission have been asked to examine some other likely sites for the dam, carry out further hydrological studies and fix the storage and discuss the quantum of water needed for water supply to Delhi and the use of the remaining waters for extending irrigation in Uttar Pradesh, Haryana, Rajasthan and Himachal Pradesh and the way in which the waters should be conveyed. The engineers have also been asked to discuss the sharing of power to be generated in the project as well as additional power generation which would be possible at the existing run-of-the river projects downstream and other connected matters.

RESTORATION OF POWER-CUT IN PUNJAB

709. SHRI GANESHI LAL CHAU-DHARY: Will the Minister of IRRIGATION AND POWER/ सिंचाई और विद्युत मंत्री be pleased to state:

- (a) whether it is a fact that the State Government of Punjab have requested recently the Government of India to restore the power-cut in Punjab; and
- (b) if so, what is the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/ सिचाई और विद्युत मंत्रालय में उप मंत्री (SHRI BAII NATH KUREEL): (a) No, Sir.

(b) Does not arise.

हिमाचल प्रदेश में सीमेंट का कारखाना

710. श्री राम सहाय : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या हिमाचल प्रदेश में सीमेंट का एक कारखाना लगाने का कोई प्रस्ताव है; यदि हां, तो इससे क्या लाभ होंगे और इस पर कितनी लागत आयेगी; और
- (ख) हिमाचल प्रदेश के किन-किन जिलों को इस कारखाने से लाभ होगा ?

†[CEMENT PLANT IN HIMACHAL PRADESH

710. SHRI RAM SAHAI: Will the Minister of INDUSTRIAL DEVELOP-MENT/ औद्योगिक विकास मंत्री be pleased to state:

- (a) whether there is any proposal to instal a cement plant in Himachal Pradesh; if so, what benefits will accrue from it and what will be its cost; and
- (b) the names of districts of Himachal Pradesh which will be benefited by this plant?]

औद्योगिक विकास मंत्रालय में उपमंती (प्रो॰ सिद्धेश्वर प्रसाद): (क) सीमेंट कारपोरेशन आफ इंडिया को राजबन (पाउन्टा) हिमाचल प्रदेश में 761 लाख रुपयों की अनु-मानित लागत के 2,00,000 टन वार्षिक क्षमता वाले एक सीमेंट संयत स्थापित करने के लिये प्राधिकृत किया गया है। संयंत के चालू हो जाने पर राज्य में सीमेंट आसानी से मिलना सुनिश्चित हो जाएगा, लगभग 21 लाख रुपयों का वार्षिक राजस्व बढ़ेगा, प्रत्यक्ष रूप से 500 तथा अप्रत्यक्षत्या 1,000 लोगों को रोजगार मिलेगा।

(ख) सिरमुर, महासु तथा शिमला ।

†ITHE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रा-(PROF. SIDDHESH-लय में उप-मंत्री WAR PRASAD): (a) The Cement Corporation of India has been authorised to set up a cement plant with an annual capacity of 200,000 tonnes at Rajban (Paonta) in Himachal Pradesh at an estimated capital expenditure of The plant when 761 · 00 lakhs. commissioned will ensure easy availability of cement in the State, increase its revenue annually by about Rs. 21:00 lakhs and give employment to about 500 persons directly and 1,000 persons indirectly.

- (b) Sirmur, Mahasu and Simla.]
- 711. [Transferred to the 17th June, 1971.]
 - †[] English translation.

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